Declaration of Assets and Liabilities



		Year. 2023				
	, ANAND	rs, belonging to	/daughter/wije of SR	I MANVENDRA	PRASAD	
7090 (F9-11)	service Office	and Attendent 1	presently Bihar Vidhan	working Sab ha	as	
में राभीव देशन - र	given herein be	elow the details of the		rable, bank balance, etc.)	of myself,	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(1)	cash	3000/-	Nil	Nil	Nil	Nil
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	Nil	Nil	Nil	NîI
(111)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	NII	Nil
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	×	X	×	×	×
(V)	Motor Vehicles (details of make, etc.)	X	×	×	×	X
(VI)	Jewellery (give details of weight and value)	X	×·	X	X	X
(VII)	Other assets, such as values of claims/ interests	×	X	*	×	×

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange is respect of listed companies and as per books in the case of non listed companies should be

Anond Valdham * Dependent here means a person substantially dependent on the income of the employee. 112123

[Note: Properties in joint ownership indicating the extent of joint ownership will also

	have to be indicated]					All also
Sr. No.	Description	self	Spouse Name (s)	Dependant -1	Dependant-2	Dependant-3
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	×	×	×	X	X
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	*	X	×	X	×
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	×	X	×	X	X
(IV)	Houses/Apartments, etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	×	X	X	×	×
(V)	Others (such as interest in property)	*	×	×	×	X

I give herein below the details of my liabilities / overdues to public financial institution: and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as
(a)	(i) Loans from Banks	X	×
	(ii)Loans from financial institutions	*	×
	(iii) Government Dues: (a) dues to departments dealing	*	X

Anoud Vaidhan

	b) ques to departments dealing with supply of water	×	X
	c) dues to department dealing with supply of electricity	X	X
10 11 11	d) dues to departments dealing vith telephones	X.	X
g	e) dues to departments overnment transport (including ircraft and helicopter(s)	X	X
(f	Other dues, if any		
a Ir a) Income Tax including urcharge [Also indicate the ssessment year upto which ncome Tax return filed. Give lso permanent Account lumber (PAN)]	×	×
a	i) Wealth Tax [Also indicate the ssessment year upto which Vealth Tax return filed.]	X	×
1	ii) Sales Tax [Only in case of roprietary business]	X	X
(i	v) Property Tax	×	X

Place: PATNA

Date: 1 2 2 3

c. Personal Detail	
GPF/CPF/PRAN No: -	111105391523
Gender :-	M (M/F)
Date of Birth :-	2 1 6 6 1 9 9 3 (DD/MM/YYYY)
Class/Group :-	(A/B/C)
Cadre :-	OFFICE ATTENDENT
	(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District :-	SIWAN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Anand Vasallan

Name of Employee: ANAND VARDII AN

Designation: OFFICE ATTENDENT

Department BIHAR VIDHAN SABHA

Arand Valdhern
1/2/23
declaration. Asset declaration form must be in A